

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2197
ANSWERED ON:11.03.2013
CONSERVATION OF FRAGILE ECO SYSTEM
Naranbhai Shri Kachhadia

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the steps taken by the Government to maintain the fragile eco-system at the coastal region of Gujarat; and
- (b) the steps being taken by the Government to carry out tourist activities with utmost responsibility at the large coastal region of Gujarat in order to conserve its fragile eco-system in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Coastal Regulation Zone (CRZ) Notification, 2011 classifies the mangrove area as CRZ-IA (eco-sensitive area), where no new construction is permitted except projects relating to Department of Atomic Energy; pipelines, conveying systems including transmission lines; installation of weather radars for monitoring of cyclone movement and prediction by Indian Meteorological Department; construction of trans harbour sea link and roads on stilts or pillars without affecting the tidal flow of water. Conditions are stipulated while issuing clearance for such projects to carryout compensatory mangrove plantation by the project proponent at their own cost. In addition, Ministry under the World Bank assisted Integrated Coastal Zone Management (ICZM) project has taken up the activity of mangrove plantation and transplantation of corals in the Gulf of Kutch, Gujarat.

Under the CRZ Notification, 2011, beach resorts are permitted only beyond 200 m from High Tide Line in CRZ-III area and on landward side of the existing authorized road/ structure in CRZ-II area. Resorts are not permitted in CRZ-I area. Further, establishment of a Marine Research Conservation and Information Centre in Gujarat by the Gujarat Tourism Corporation Limited to promote ecotourism is an approved component under the ICZM project.